

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Hon'ble Chief Justice's Secretariat)

ORDER

No. 744 of 2022 / Psy

Dated 01-07-2022

Consequent of promotion of the Head Assistants in Subordinate Courts of Jammu division as Section Officers and pursuant to consideration of representations, Hon'ble the Chief Justice has been pleased to order the following transfers and postings of Section Officers:-

S. No.	Name of the official	Present posting/Court	Remarks	New posting/Court
1.	Sh. Aftab Ahmad Kelu	Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Poonch	On considering and allowing his representation	Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Kishtwar vice Sh. Gafoor Ali
2.	Sh. Gafoor Ali	Section Officer (Reader) In the Court of Pr. District & Sessions Judge, Kishtwar	On considering and allowing his representation	Section Officer (Adm.) in the Court of Pr. District & Sessions Judge, Reasi against the available vacancy.
3.	Sh. Mohinder Koul	Junior Assistant, in the Court of Pr. District & Sessions Judge, Ramban	On his promotion notionally as Senior Assistant, Head Assistant and as Section Officer	Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Poonch vice Sh. Aftab Ahmad Kelu
4.	Sh. Arjun Dass	Nazir/Head Assistant, in the Court of Sub Judge, Batote	On his promotion	Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Reasi against the available vacancy.
5.	Sh. Nishi Kant Jalotra	Head Assistant, in the Court of Pr. District & Sessions Judge, Rajouri	On his promotion	Section Officer (Reader) in the Court of Addl. District Judge (Bank Cases), Jammu against the available vacancy.
6.	Sh. Rajesh Kumar Kotwal	Head Record Keeper/Head Assistant, in the Court of Pr. District & Sessions Judge, Udhampur	On his promotion	Section Officer (Reader) in the Court of Special Judge Anti-Corruption (CBI Cases), Jammu against the available vacancy.
7.	Sh. Rajesh Dutt	Nazir/ Head Assistant, in the Court of Munsiff/JMIC, Bishnah	On his promotion	Section Officer (Reader) in a newly created Court of Addl. District & Sessions Judge, Poonch.

8.	Sh. Kanshi Ram	Reader/Head Assistant, in the Court of CJM, Kishtwar	On his promotion	Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Bhaderwah against the available vacancy.
9.	Sh. Wazir Ahmad Khan	Nazir/Head Assistant, in the Court of Addl. District Judge (Fast Track), Doda	On his promotion	Section Officer (Reader) in the Court of Pr. District & Sessions Judge, Udhampur against the available vacancy.
10.	Sh. Altaf Hussain	Nazir/Head Assistant, in the Court of Munsiff/JMIC, Banihal	On his promotion	Section Officer (Reader) in the Court of Addl. District & Sessions Judge, Udhampur against the available vacancy.

Note:- Pr. District & Sessions Judges may ensure that promotes/transferees are relieved within 10 days from the date of issuance of this Order and shall report compliance.

(By Order of the Hon'ble Chief Justice).


(Rajeev Gupta)

**Principal Secretary to
Hon'ble the Chief Justice**

No.: G22-32/Psy-617 Dated: 01-07-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
....for information.
4. Pr. District & Sessions Judge, Jammu/ Poonch/ Ramban/ Rajouri/ Udhampur/ Kishtwar/ Bhaderwah.
5. Addl. District & Sessions Judge (Fast Track) Court, Doda.
6. Addl. District & Sessions Judge, Poonch.
7. CJM/Sub Judge, Batote/ Kishtwar.
8. Munsiff, Bishnah/ Banihal.
....for information.
9. Chief Librarian, High Court wing, Srinagar/Jammu for keeping the record of same.
10. Incharge NIC, High Court Wing, Srinagar for uploading the aforesaid order on the High Court website.
11. Order file.


**Principal Secretary to
Hon'ble the Chief Justice**